

(198)
(198)

DELHI VIDHAN SABHA
Bulletin Part-I
(Brief Record of Proceedings)
Saturday April 9, 1994/Chaitra 19, 1916(Saka)

NO.30

14.04 Hours

Matters under Rule 259

1. Following members raised matter under Rule 259:-
 - (a) Shri Vinod Kumar Sharma,
(Minister for Development clarified the Position)
 - (2) Shri Rajendra Kumar Gupta (Malviya Nagar)
 - (3) Shri Prem Singh
 - (4) Shri Chand Ram
(Minister for Development clarified the position)
 - (5) Shri Jai Kishan
 - (6) Shri Nand Kishore Garg
 - (7) Shri Vas Dev Kaptan
 - (8) Shri Deep Chand Bandhu
(Minister for Development clarified the position)

15.10 Hours

Legislative Business
Government Bill passed

2. The Delhi Commission for Women Bill, 1994
Motion for consideration of the Delhi Commission for Women Bill, 1994 was moved by Shri Surender Pal Ratawal.

Following Members took part in the debate:-

1. Shri Jag Parvesh Chandra
2. Shri Alok Kumar
3. Shri Ramvir Singh Bidhuri
4. Smt. Krishna Tirath
5. Shri Rajendra Gupta (Malviya Nagar)
6. Shri Deep Chand Bandhu
7. Shri Shoeb Iqbal
8. Shri Mewa Ram Arya
9. Shri Shish Pal
10. Shri Prem Singh
11. Shri Gauri Shankar Bhardwaj
12. Shri Jitender Kumar
13. Shri Sahib Singh Chauhan

Shri Surender Pal Tatawal replied to the debate.

Amendments moved by Shri Jag Parvesh Chandra were negatived.

The Motion for consideration was adopted.

Clause-by-clause consideration of the Bill was taken up.

Clauses 2 to 17 were adopted.

Clause 1, Enacting Formula and long Title were also adopted.

The Motion that the Bill be passed was moved by Shri Surender Pal Ratawal

The Motion was adopted and the Bill was passed unanimously.

17.50 Hours

Budget - 1994-95
(First Stage)

3. Further general discussion on the statement of estimated receipts and expenditure of the Capital for the year 1994-95, resumed.

Shri Alok Kumar took part in the debate (speech unfinished)

(The House was adjourned till 14.00 Hours on Monday April 11, 1994.)

P.N. GUPTA
SECRETARY